

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 03/09/2018 to 07/09/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	ST/50156/2015- CU[DB]		FO/ST/A/52885/2018	03/09/2018	05/09/2018
2	ST/50851/2015- CU[DB]		FO/ST/A/52871/2018	03/09/2018	05/09/2018
3	ST/52533/2015- CU[DB]		FO/ST/A/52869/2018	03/09/2018	05/09/2018
4	ST/55562/2014- CU[DB]		FO/ST/A/52870/2018	03/09/2018	05/09/2018

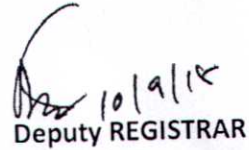
Misc

1	ST/51869/2017- CU[DB]	ST/ROM/50565/2018	MO/50590/2018	03/09/2018	05/09/2018
2	C/52123/2018-CU[DB]	C/MISC/50719/2018	MO/50589/2018	03/09/2018	05/09/2018

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.




10/9/18
Deputy REGISTRAR